

Calcutta High Court - Appellate Side

JUSTICE/JUSTICE

Scrutiny List

As on Date 24-05-2021

S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	WPA	10579/2021	14-06-2021	Other Objection:- NO ATTACHMENT OF SYNOPSIS LIST DATES AFTER PRESENTATION FORM
2	WPA	10582/2021	14-06-2021	Other Objection:- RELATED ACT NOT MENTIONED IN FRONT PAGE
3	CO	1196/2021	14-06-2021	Other Objection:- 1.NO ATTACHMENT OF PREVIOUS LOWER COURT CASE PHOTOCOPY ALONG WITH SYNOPSIS AND LIST OF DATES. 2. NO LOGO ATTACHED IN VAKALTNAMA
4	CRM	3813/2021	14-06-2021	Other Objection:- ADVOCATE WELFARE LOGO IS NOT ATTACHED
5	CRM	3817/2021	24-05-2021	Other Objection:- WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING
6	CRM	3826/2021	14-06-2021	Other Objection:- 1. NO WELFARE LOGO STAMP IS ATTACHED WITH VAKALATNAMA
7	WPA(P)	152/2021	14-06-2021	Other Objection:- 1. NO ATTACHMENT OF SHORT LIST OF DATES AND SYNOPSIS AFTER FORM A 2. NO ADVOCATE SIGNATURE ON SECOND JUDGES COPY. 3) WRONG ADDRESSING OF THE HONBLE RAJESH BINDAL CHIEF JUSTICE(ACTING) .
